

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (f) University of Delhi has reported that certain complaints were received from the undergraduate students that they had been shown absent in their result, when they had actually appeared in the examination. Such errors crept in the result due to writing of wrong roll number, mentioning of wrong subject code by the students, not appearing of students from the designated seats in examination hall, packaging error etc. The results of such students are rectified after necessary verifications. They are not being asked to fill up the next year's examination form for re-appearing in such papers.

**Regulatory mechanism for deemed universities**

740. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has any regulatory and oversight mechanism for deemed universities;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the remedial steps taken by Government in this regard for the benefit of students?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) Yes, Sir. In exercise of powers conferred under Clauses (f) & (g) of sub-section (1) of Section 26 of the University Grants Commission (UGC) Act, 1956, UGC has notified the UGC (Institutions Deemed to be Universities) Regulations, 2016 to regulate the institutions deemed to be universities. These regulations are available on UGC website : [www.ugc.ac.in](http://www.ugc.ac.in).

In addition, this Ministry has constituted a Committee to suggest a oversight mechanism to regulate the institutions deemed to be universities as per the order dated 03.11.2017 of Hon'ble Supreme Court in Civil Appeal Nos. 17869-17870/2017.

**Difficulties faced by Central Universities**

†741. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether seventeen Central Universities established under the Central University Act, 2009 are as excellent as IITs and IIMs;

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†Original notice of the question was received in Hindi.